

DIVISION BENCH

ITEM NO. 140

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 37/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	KANCHANA KATIYAR V/S REAL GODWIN DEVELOPERS PRIVATE LIMITED
UNDER SECTION	73(4) OF COMPANIES ACT 2013

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 14th July, 2023.

**-Sd-
(Deputy Registrar)**

22nd May, 2023

*Bipul Kumar Tiwari
(Stenographer)*